

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI**

**ORDER**

With the approval of Ld. Principal District & Sessions Judge, South District, posting & transfer of following officials are hereby made **with immediate effect**:

S.No.	Name of the Officials	From	To
1.	Sh. Prashant Kumar, Orderly (EC: 10529)	Orderly in the court of Sh. Ashish Kumar Meena, MM-01, South, Saket Courts, New Delhi.	Peon in the R&I Branch, South, Saket Courts, New Delhi.
2.	Sh. Naveen Singh, Peon (EC: 19784371)	Peon in the R&I Branch, South, Saket Courts, New Delhi.	Orderly in the court of Sh. Ashish Kumar Meena, MM-01, South, Saket Courts, New Delhi.

**Note:**

1. Non-compliance of this order or immediately proceeding on leave shall be viewed seriously.

(VISHAL PAHUJA)

Officer In-Charge (Admn.III)  
South District, Saket Courts Complex  
New Delhi

No. Admn.III/DJ-(S)/P&T/SD/24/ 1387-1402

Dated, New Delhi the 09-1-24

**Copy forwarded for information and necessary action:-**

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
2. The Officer-In-Charge(s) concerned.
3. The Officer-In-Charge, Computer Branch, South District.
4. Personal Secretary to Ld. Principal District & Sessions Judge, South District.
5. The Drawing and Disbursing Officer, South District.
6. The AOJ (Administration), HQs, Tis Hazari, Delhi.
7. Website Committee, HQs, Tis Hazari, Delhi.
8. The PRO, South District.
9. Dealing Official / LAYERS Seat, Tis Hazari Courts, Delhi.
10. Dealing Official, R&I Branch, South District for uploading on LAYERS.
11. Officials concerned.
12. Guard File.

(VISHAL PAHUJA)

Officer In-Charge (Admn.III)  
South District, Saket Courts Complex  
New Delhi